IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 201
(CAA)-51/ND/2021

IN THE MATTER OF:
Aptitude Tradex Pvt. Ltd. with Real Estate Pvt. Ltd. ... **Applicant**

Under Section: 230-232

Order delivered on 25.03.2022

CORAM:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI HEMANT KUMAR SARANGI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the IT Dept.	:	Mr. Kunal Sharma, Sr. St Counsel, Ms. Zehra Khan, Jr. St Counsel, Ms. Shubhika Saluja, Adv.
For the RD	:	Ms. Shankari Mishra, Adv.
For the OL	:	Ms. Hemlata Rawat

ORDER

Ms. Shubhika Saluja, Ld. Counsel appearing for the Income-Tax Department seeks and is granted 2 weeks' time to file reply with a copy in advance to the other side. She has already filed the report with respect to the transferor company and the Ld. Counsel for the RD submits that report has already been filed. List on 13.05.2022.

-Sd-

(HEMANT KUMAR SARANGI)
MEMBER (T)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (J)

UPASANA